

1	2	3	4
Gujarat	64	64	1.01
Haryana	594	92	5.23
Jharkhand	196	196	19.60
Karnataka	64,600	58,348	1694.48
Kerala	823	710	15.56
Madhya Pradesh	13,317	12,392	169.90
Maharashtra	1,404	1,325	10.10
Odisha	50,441	47,313	944.53
Punjab	252	252	25.20
Rajasthan	7713	6556	94.92
Tamil Nadu	65,573	65,573	1661.94
Uttar Pradesh	355,72	355,72	1308.13
Uttarakhand	5	5	0.50
West Bengal	344	344	27.26
TOTAL	3,00,175*	2,80,213	8,182.62

Note: * 19962 Bonded Labourers are not available for rehabilitation; they are either dead or untraceable as per report.

* An amount of ₹ 8182.62 lakhs as matching rehabilitation grant has also been provided by the State Governments for rehabilitation of bonded labour.

* In the case of North Eastern regions, 100% Central grants (without matching States share) are provided for rehabilitation of bonded labour. However, only Arunachal Pradesh has availed the 100% Central assistance amounting to ₹ 568.48 lakhs.

National portal for job seekers

255. SHRI DEVENDER GOUD T. : Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :-

(a) whether it is a fact that Government has recently launched a national portal for job-seekers;

(b) if so, the details thereof;

(c) how the portal helps in reducing demand-supply gap of workforce in the country; and

(d) how this portal and employment exchanges coordinate which in turn help the job seekers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) The Government has developed a portal under the National Career Service Project (NCSP) to facilitate registration of candidates, notification of vacancies, career counselling and other employment related assistance. The portal is live and hosted at URL: www.ncs.gov.in. The candidates and employers can register directly on the portal, through employment exchanges, common service centres, mobile devices etc. so that job matching of job seekers and vacancies can take place.

Contractual employment in Government departments

256. SHRI MD. NADIMUL HAQUE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that contractual employment has increased in Government departments and institutions;

(b) if so, the details thereof and the reasons therefor;

(c) whether educational institution of national importance like IITs are being encouraged for contractual employment of staff;

(d) if so, the IIT-wise details of IITs staff on contract;

(e) the reasons for increased contract staff in such institutions;

(f) whether Government has any policy or plan to regularize contract workers in Government jobs; and

(g) if so, the details thereof and deadline, if any?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (g) Various Government Ministries/Departments engage manpower on contractual basis based on their requirements from time-to-time. Data in this regard is not centrally maintained.